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Title: Secretary General reported by messages from Rajya Sabha that Rajya Sabha agreed without any amendment to the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011 and the New Delhi Municipal Council (Amendment) Bill, 2011; Rajya Sabha had no recommendations to make to the Lok Sabha in regard to the Appropriation (Railways) No. 3 Bill, 2011 and passed the Railway Property (Unlawful Possession) Amendment Bill, 2011.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha: -

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22nd December, 2011 agreed without any amendment to the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011 which was passed by the Lok Sabha at its sitting held on the 19th December, 2011."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No.3 Bill, 2011, which was passed by the Lok Sabha at its sitting held on the 16th December, 2011 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Railway Property (Unlawful Possession) Amendment Bill, 2011 which has been passed by the Rajya Sabha at its sitting held on the 22nd December, 2011
- (iv) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22nd December, 2011 agreed without any amendment to the New Delhi Municipal Council (Amendment) Bill, 2011 which was passed by the Lok Sabha at its sitting held on the 19th December, 2011."

Madam Speaker, I lay on the Table the Railway Property (Unlawful Possession) Amendment Bill, 2011 which has been passed by the Rajya Sabha at its sitting held on the 22nd December, 2011.
